

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

182/ND/2017 Appeal No.29/2017)

In the matter of:

Pivot Merchandise & Apparel Pvt. Ltd.
Vs.

...Appellant

Registrar of Companies.

...Respondent

SECTION: Under Section 252(3).

Order delivered on 25.05.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

For the Appellant
For Respondent
Stdng. Counsel for ITD

Mr. Mukesh Kumar Dukia, CS
Mr. Shobhit Srivastava, Deputy ROC
Laxmi Gurung with Mr. Rajat Nagar

ORDER

Ld. CS for the appellant seeks more time to file bank account details and audited balance sheet as directed in the order dated 4th May, 2018. Two weeks time is granted. All the copies to be served in advance to the other side. For further consideration on 13th June, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**